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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 25/(MAH)/2017  
M.A No. 91/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Anr.

V/s.

M/s. Sun-N-Shine Entertainers Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1) Nandini Chital  
i/b. M. Humnawale

for  
petitioners

Nandini

ORDER

MA 91/2017 IN CP No.25/ 241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.11.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)